

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.94/17	-	Admission	252(3)	Nandini Foods (P) Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8	Prakash B.S. 9449787240	M/s Nandini Foods (P) Ltd., PETITIONER	<i>[Signature]</i> 01/09/17

ORDER

This Matter is listed for admission. Counsel for petitioner is present. Registry raised some objections for compliance. Counsel is directed to comply objections. List it on 08/09/2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)